

DIVISION BENCH

ITEM NO. 113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.111/2019, IA No.03/2023, IA No.312/2023 & IA No.329/2023
IN CP (IB) No.126/ALD/2018**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 09th October, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	PUNJAB NATIONAL BANK V/S AMAN MEDICAL PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Chaudhary, Adv.

: *For the Respondent*

ORDER

- 1. Ld. Counsel representing the Respondent is present.**
- 2. At the request made by the Ld. Counsel representing the respondent, the matter is adjourned for 12th December, 2023.**

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

09th November, 2023

Bipul Kumar Tiwari
(Stenographer)